

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT – IV**

**Item No. 107  
IB/720/ND/2021  
New IA/452/ND/2024**

**IN THE MATTER OF:**

Shrill investments limited ... Applicant  
Versus  
Indo International tobacco limited ... Respondent

**Under Section 7 of (IBC)**

**Order delivered on 01.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Mukesh Kr. Suman, Adv.

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

**New IA/452/ND/2024:-**

This is first Progress Report filed by the Liquidator. Heard. The same is taken on record, subject to all just exceptions. Place it with the main file for further reference. IA stands **disposed of**.

**S/d-  
DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

**S/d/-  
MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**